

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1291  
ANSWERED ON:18.07.2014  
DUTY ON ELECTRONICS GOODS IMPORT  
Jadhav Shri Sanjay Haribhau

**Will the Minister of FINANCE be pleased to state:**

- (a) the total number of electronic goods on which customs duty is being realized at present;
- (b) the total amount of customs duty realized at International Airport, New Delhi during the last three years;
- (c) whether customs duty is being realized on Light Emitting Diode (LED) electronic goods at present, and if so, the rate thereof;
- (d) whether the passengers have been cheated by the customs officials; and
- (e) if so, the details thereof during the last three years and the action taken by the Government thereon?

**Answer**

MINISTER OF FINANCE (SHRI ARUN JAITLEY)

(a): Customs Duty is being charged on electronic goods imported as part of baggage on value beyond the duty free allowance in respect of eligible passengers. Electronic goods imported as cargo, i.e., not as part of baggage, are chargeable to applicable duties of customs except where the said goods are exempt.

(b) The amount of customs duty realized at Indira Gandhi International Airport, New Delhi during last three years is as under:

- (I) 2011-12 - Rs.1417.66 lakh.
- (II) 2012-13 - Rs.1095.02 lakh.
- (III) 2013-14 - Rs.2232.51 lakh.

(c) Light Emitting Diode (LED) falling under tariff heading 8541 is Free from basic customs duty, but chargeable to 10% CVD and 4% special additional duty (SAD) besides education and secondary & higher education cesses.

(d): No Sir, No such instance has been reported.

(e): Does not arise in view of reply to part (d) above.